

SHRI SITARAM YECHURY: Sir, since the Leader of the House is here, my only request is that please ensure that in future, no such corrections are required and that questions are answered properly.

THE MINISTER OF URBAN DEVELOPMENT; THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): We will take care of that. ...*(Interruptions)*... They have to be extra careful.

MR. DEPUTY CHAIRMAN: Answers are being prepared by the staff. ...*(Interruptions)*... You know that. You have to instruct them. ...*(Interruptions)*... Okay, now, Legislative Business, Motions for reference of Bills to Select Committees.

MOTIONS FOR REFERENCE OF BILLS TO SELECT COMMITTEES

The Payment and Settlement Systems (Amendment) Bill, 2014

THE MINISTER OF FINANCE; THE MINISTER OF CORPORATE AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): Sir, with your permission, I move the following motion, which has been slightly revised in consultation with party leaders:-

That the Bill to amend the Payment and Settlement Systems Act, 2007, as passed by Lok Sabha, be referred to a Select Committee of the Rajya Sabha consisting of the following Members:-

1. Shri V.P. Singh Badnore
2. Shri Anil Madhav Dave
3. Shri Ajay Sancheti
4. Dr. E.M. Sudarsana Natchiappan
5. Shri Pramod Tiwari
6. Shri Naresh Agrawal
7. Shri Vivek Gupta
8. Dr. V. Maitreyan
9. Shri Veer Singh

10. Shri P. Rajeeve
11. Shri Naresh Gujral
12. Shri D. Raja
13. Shri Parimal Nathwani
14. Shri Rajeev Shukla
15. Shri Tiruchi Siva
16. Shri Ali Anwar Ansari

with instructions to report to the Rajya Sabha by the iast day of the first week of the next Session.

The question was put and the motion was adopted.

The Repealing and Amending Bill, 2014

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA):
Sir, I move the following motion, which has been slightly revised in consultation with party leaders:-

“That the Bill to repeal certain enactments and to amend certain other enactments, as passed by Lok Sabha, be referred to a Select Committee of the Rajya Sabha consisting of the following Members:—

1. Shri Bhupender Yadav
2. Shri Avinash Rai Khanna
3. Shri Rangasayee Ramakrishna
4. Shri Digvijaya Singh
5. Shri Shantaram Naik
6. Shri Alok Tiwari
7. Shri Satish Chandra Misra
8. Shri K.C. Tyagi
9. Shri A. Navaneethkrishnan
10. Shri K.N. Balagopal